

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 74
ANSWERED ON 20/07/2026**

STATUS OF PMAY-U

74. SHRI RAJIB BHATTACHARJEE:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the houses approved, completed, and handed over to beneficiaries under the Pradhan Mantri Awas Yojana (Urban) across the country so far, State-wise;
- (b) whether Government has reviewed the delays in the construction of houses under the Scheme;
- (c) if so, the major reasons identified for such delays; and
- (d) the steps being taken by Government to ensure the timely completion of projects and the early delivery of houses to eligible beneficiaries?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Scheme Guidelines may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Based on the project proposal submitted by States/UTs, a total of 127.68 lakh houses including 16.20 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 121.03 lakh houses have been grounded and 99.07 lakh are completed/delivered to the beneficiaries across the country as on 13.07.2026. The State-wise details of number of houses sanctioned, grounded and completed/delivered to the beneficiaries is at Annexure.

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The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries, availability of State share etc.

The Ministry conducts regular review with the States/UTs on progress of the scheme including timely submission of compliances by States/UTs for subsequent release of Central Assistance and its utilization for completion and delivery of the sanctioned houses to the eligible beneficiaries within the stipulated timeline.

Annexure referred in reply to RSUSQ No. 74 due for 20-07-2026

**State-wise details of number of houses sanctioned, grounded and completed/delivered
under PMAY-U & PMAY-U 2.0**

Sr. No.	Name of the State/ UT	Houses Sanctioned (NOs)	Houses Grounded (NOs)	Completed/ Delivered (NOs)
1	Andhra Pradesh	19,67,971	18,70,787	11,38,126
2	Bihar	4,66,855	4,25,630	2,02,188
3	Chhattisgarh	3,46,253	3,08,753	2,68,384
4	Goa	3,180	3,180	3,180
5	Gujarat	11,35,670	10,40,736	9,93,987
6	Haryana	1,36,108	87,475	74,658
7	Himachal Pradesh	14,034	13,429	12,142
8	Jharkhand	2,43,343	2,10,794	1,70,450
9	Karnataka	5,78,080	4,98,868	4,06,720
10	Kerala	1,62,251	1,55,725	1,43,267
11	Madhya Pradesh	10,39,941	9,98,165	9,10,322
12	Maharashtra	13,84,240	12,16,585	10,74,552
13	Odisha	2,37,116	2,01,292	1,74,404
14	Punjab	1,58,768	1,35,494	1,05,497
15	Rajasthan	3,80,646	3,44,873	2,76,804
16	Tamil Nadu	6,85,715	6,73,709	6,32,085
17	Telangana	3,89,372	2,73,453	2,29,673
18	Uttar Pradesh	21,60,179	20,41,278	17,25,799
19	Uttarakhand	67,089	65,866	56,244
20	West Bengal	6,27,055	6,11,396	5,38,363
21	Arunachal Pradesh	14,287	13,005	9,495
22	Assam	2,21,943	1,84,600	1,48,507
23	Manipur	56,047	51,225	24,046
24	Meghalaya	8,692	4,580	3,138
25	Mizoram	40,704	39,361	34,262
26	Nagaland	37,223	32,164	30,228
27	Sikkim	301	301	220
28	Tripura	92,213	88,966	82,942
29	A&N Island	261	261	234
30	Chandigarh	1,286	1,286	1,286
31	DNH & DD	10,712	10,712	10,454
32	Delhi	33,625	33,625	33,625
33	J&K	45,982	43,907	35,961
34	Ladakh	1,138	1,071	1,009
35	Puducherry	19,752	19,269	12,923
Total		127.68 Lakh	121.03 Lakh*	99.07 Lakh*

* Includes completed (3.42 lakh) and grounded (4.01 lakh) houses of JnNURM during mission period.